

After that year some balance from previous contract came in the year 1977, but as we have been able to manage our food economy with regard to wheat since 1977, I do not see any difficulty in managing it in the coming years also. The crop is very good this year. We have set a target of 9.5 million tonnes for procurement and if our targets are fulfilled, with the cooperation of the States, I see no difficulty in meeting the needs.

**SHRI CHITTA MAHATA:** Is there any proposal to give incentive to the farmers so that the farmers can produce more wheat, and we do not have to import at all? Is there any proposal to give incentive to the farmers to produce more wheat?

**RAO BIRENDRA SINGH:** Apart from various incentives and subsidies that we provide in the matter of supply of inputs to the farmers (we have also fixed a very good remunerative price this year, Rs. 130 per quintal, and it is only with the help of the various steps taken by the Government to keep the farmer happy and satisfied that our food production has been rising and we shall certainly continue to think of more and more incentives to make the farmers' lot better.

#### Slum problems in Goa

\*963. **SHRI EDUARDO FALEIRO:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the details of the schemes to tackle the slum problems in the towns of Goa; and

(b) the work done so far in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF):** (a) The problem of slums in the towns of Goa is being tackled through implementation of (i) the Slum Clearance/Improvement Scheme, which envisages clearance of slums and rehousing of the dishoused population on open developed plots or in tenements; and (ii) the Scheme for Environmental Improvement of Urban

Slums, which envisages provision of basic amenities and related improvement works in slums not earmarked for clearance for a minimum period of 10 years.

(b) According to information available in the draft Sixth Five Year Plan 1980-85 of the Union Territory, the Goa Housing Board has developed 450 open plots and 180 platforms under the Slum Clearance/improvement Scheme to rehouse the slum dwellers in Panaji. To rehouse the slum dwellers at Vasco-da-Gama (Baina), 264 tenements have been completed at Vaddem and 192 tenements are nearing completion. In addition, environmental improvement works have been taken up in selected slum areas in the towns of Panaji, Margao, Vasco-da-Gama, Mapusa, Bicholim and Daman.

**SHRI EDUARDO FALEIRO:** This question of slums in Goa is a very recent phenomenon. We have never had slums in that territory. But during the last few years, 10 to 15 years, the population has increased more than one hundred per cent. It has not happened anywhere else. In this context and looking at the social tensions that these new slums are cropping up in that territory and looking at the fact that the Housing Board in that territory, from the very inception, has not been able to spend all the money that was allotted to it, will the Government issue necessary instructions to the State Government? And, what specific action does this Government contemplate to see that the slums are cut at the root? We do not have the problem that we have at Bombay. We have to see that the slums do not spread and we have also to see that these slums are removed. Looking at the social tensions the territory should be maintained properly. What will the Government do in this regard?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHUSHMA**

**NARAIN SINGH:** Government is determine to improve the condition of slum dwellers and there are a number of slum clearance schemes. We are trying to execute them. You will appreciate that in the Fifth Five Year Plan the total allocation for improvement of slums was only Rs. 50 crores and in the Sixth Plan it is Rs. 151 crores. So, we are very much concerned. Government is very much concerned. So far as Goa is concerned it is true that before 1962 there were no slums there. But because of the increase in population there, this problem has arisen. But a lot of steps are being taken by the Union Territory there. As I have stated in my main reply, apart from that, under the centrally-sponsored schemes for development of small and medium towns, one of the components is to include slum improvement. So, we are trying to solve the slum clearance problem in Goa.

**MR. DEPUTY-SPEAKER:** Question Hour is over.

#### WRITTEN ANSWERS TO

#### QUESTIONS

##### Agreement for Import of Urea

\*950. **SHRI NAVIN RAVANI:** Will the Minister of AGRICULTURE be pleased to lay a statemnt showing:

(a) whether it is a fact that Government have entered into contracts

with some foreign countries, agencies and European Cartel Nitrex for supply of urea during 1980-81;

(b) if so, the names and details thereof;

(c) how many other countries and agencies are proposed to be contacted and negotiated for this purpose during 1981-82; and

(d) what is the requirement of urea in the country at present?

**THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH):** (a) and (b). Government as such have not entered into any contract for purchase of Urea during 1980-81. It is the Minerals and Metals Trading Corporation who have purchased Urea for Government. A statement indicating the names of foreign countries, the names of the firms and the quantity contracted from each country is laid on the Table of the House.

(c) and (d). For 1981-82, the total consumption target (in terms of nutrients) for the country as a whole has been fixed as 66 lakh tonnes. This will be sought to be met mainly by indigenous production and the balance from imports. It is not in public interest to reveal how much quantity will be imported and how much of it will be in the form of Urea.

#### Statement

*The names of countries firms and quantity of Urea contracted by Minerals and Metals Trading Corporation of India during 1980-81*

Sl. No.	Country	Firm	Quantity (in M/Ts)
1	Holland	M/s Unie Van Kunststoffsabrieken B.V. M/s Nederlandse Stikstof Maatschappij (NSM)	6,75,000
2	Austria	M/s Chemie Linz	1,000